

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (IB)-50(PB)/2017
CA NO.

CORAM:

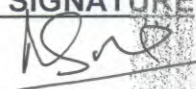
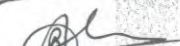
SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017**

NAME OF THE COMPANY: Dimensions Corporate Finance Services (P) Ltd
and
Purearth Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 Insolvency & Bankruptcy code 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	NILESH SHARMA	ADVOCATE	APPLICANT	
	BHUVAN ARORA	ADVOCATE	APPLICANT	

For Purearth Infrastructure Ltd.

① MANMEET SINGH, Adv

Respondent

Mohit Singh

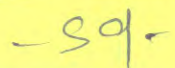
② GSHA J. KUMAR, Adv

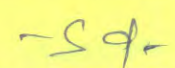
③ MOHIT SINGH, Adv.

ORDER

Learned Counsel for the parties are present. Learned Counsel for the Respondent represent that matter is likely to be settled out of Court. Learned Counsel for the Petitioner confirms the same. In the circumstances, matter is posted on 25.04.2017. Since the matter is adjourned for settlement at the request of the parties, the 14 days period will commence as and when it is taken up for disposal on merits.

List on 25.04.2017


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

U.D.Mehta
20.04.2017